



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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January 18, 2019

4 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	COR No	Issued On	Cancellation Order Date
1.	Thacker & Co. Ltd.	Jatia Chambers, 60, Dr. V.B. Gandhi Marg, Mumbai-400 001	13.00292	March 09, 1998	November 30, 2018
2.	HRB Food Products Private Limited	58, Chowringhee Road, PS-Shakeaspeare Sarani, Kolkata-700 071, West Bengal	B.05.03410	August 30, 2000	November 05, 2018
3.	Yokogawa Commotrade Pvt. Ltd.	6, Waterloo Street, Room Number 506, 5 th Floor, Kolkata-700 069, West Bengal	05.02518	May 26, 1998	October 31, 2018
4.	Taggas Industrail Development Ltd.	9C, Lord Sinha Road, Kolkata-700 071, West Bengal	05.2890	September 07, 1998	November 30, 2018

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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Ajit Prasad
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